

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/540(CHE)2022
PETITION NUMBER : IBA/1017/2019
NAME OF THE PETITIONER : Anurag Goel (RP) M/s Shree Ambika Sugars Ltd
NAME OF THE RESPONDENT(S) : Tamilnadu Warehousing Corporation and Another
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr.Rangasayee appears on behalf of the Applicant. Ld. Counsel Ms.Sangamitra appears on behalf of the Respondent.

Counsel for Applicant states that the order dated 31.01.2023 has been complied with. Written Synopsis have been filed. Till date, the Respondents have not filed the written synopsis of arguments. The Counsel for the Respondent is directed to file the written synopsis within **three days** and serve the copy on the Applicant.

List the matter on **25.04.2023** for arguments.

— SD —

AJAI DAS MEHROTRA
Member (Technical)

— SD —

SANJIV JAIN
Member (Judicial)

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